

ITEM NO.MM-A

COURT NO.8

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.3 in CIVIL APPEAL NO(s). 2454 OF 2009

M.P.STATE CO-OP.DAIRY FEDN.LD.& ANR.

Appellant (s)

VERSUS

HAR SAHAY JATAVA & ORS.

Respondent(s)

(for clarification)

Date: 16/11/2009 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. T.G. Narayanan Nair,Adv.(NP)

For Respondent(s) Mr. Ravindra Shrivastava, Sr.Adv.
Ms. Pragati Neekhara,Adv.

UPON hearing counsel the Court made the following
O R D E R

List IA No.3(for clarification) in the next month.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master